

**Court-II**

**Before the Appellate Tribunal for Electricity, New Delhi  
(Appellate Jurisdiction)**

**Appeal No. 153 of 2014**

**Dated : 5<sup>th</sup> November, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**M/s. Sagar Power (Neerukatte) Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sridhar Prabhu  
Mr. Anantha Narayana M.G.

Counsel for the Respondent (s) : Mr. Anand K. Ganesan,  
Mr. Ishaan Mukherjee &  
Ms. Akshi Seem

**ORDER**

As per the request of learned counsel for the parties, post this Appeal for hearing on **18<sup>th</sup> January, 2015.**

**( T. Munikrishnaiah )**

**Technical Member**

rkt/vt

**( Justice Surendra Kumar )**

**Judicial Member**